GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGLA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. ‡2946
ANSWERED ON 05.12.2019

NATIONAL RIVER CONSERVATION PLAN

‡2946.  SHRI SUKHBIR SINGH JAUNAPURIA
SHRI RAMESH BIDHURI

Will the Minister of JAL SHAKTI be pleased to state:

(a) the State-wise details of the projects launched by the Government under National River Conservation Plan during the last three years;
(b) the amount of funds sanctioned and utilized under the said plan so far along with the present status of the said projects;
(c) whether the target of reducing river pollution has been achieved under the said plan;
(d) if not, the reasons therefor;
(e) whether the Government proposes to relaunch the National River Conservation Plan; and
(f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) & (b) State-wise details of the ongoing projects launched by the Government under National River Conservation Plan during the last three years are as under:

<table>
<thead>
<tr>
<th>State</th>
<th>Name of the Project/ river</th>
<th>Sanctioned cost (Rs. in crore)</th>
<th>Sanction Date</th>
<th>Funds Released by Central Govt. (Rs. in crore)</th>
<th>Expenditure incurred by the State Govt. (incl. State Share) (Rs. in crore)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Jammu &amp; Kashmir</td>
<td>Pollution abatement of river Devika and Tawi at Udhampur</td>
<td>186.74</td>
<td>Sept, 2018</td>
<td>30.00</td>
<td>13.00</td>
</tr>
<tr>
<td>Gujarat</td>
<td>Pollution abatement of river Tapi at Surat, Gujarat</td>
<td>971.25</td>
<td>March, 2019</td>
<td>13.00</td>
<td>--</td>
</tr>
<tr>
<td>Sikkim</td>
<td>Pollution abatement of river Rani Chu in Zone-III, Gangtok</td>
<td>94.66</td>
<td>July, 2018</td>
<td>27.00</td>
<td>17.00</td>
</tr>
<tr>
<td>Maharashtra</td>
<td>Pollution Abatement of River Mula Mutha at Pune (EAP Project)</td>
<td>990.26</td>
<td>Jan, 2016</td>
<td>57.74</td>
<td>38.69</td>
</tr>
<tr>
<td>Manipur</td>
<td>Pollution abatement of river Nambul at Imphal, Manipur</td>
<td>97.72</td>
<td>Jan, 2019</td>
<td>18.00</td>
<td>3.30</td>
</tr>
</tbody>
</table>

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Cleaning of river is a continuous process and Government of India is supplementing the efforts of the State Governments in addressing the challenges of pollution of rivers by providing financial and technical assistance. Under the National River Conservation Plan (NRCP), project proposals are received from the State Government from time to time for taking up pollution abatement works in towns along various rivers, and are considered for financial assistance on a cost sharing basis subject to their conformity with the scheme guidelines, pollution status, prioritizations, appraisal by independent institutions and availability of Plan funds. The NRCP has so far covered polluted stretches of 34 rivers in 77 towns spread over 16 States in the country with a sanctioned cost of Rs. 5870.54 crore. A Central share of Rs.2452.35 crore has been released to the State Governments for implementation of various pollution abatement schemes. A sewage treatment capacity (STP) of 2522.03 mld (million litres per day) has been created under the NRCP resulting in reduction in pollution load being discharged into various rivers.